

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1292  
ANSWERED ON:02.03.2000  
RELEASE OF SUGAR IN OPEN MARKET  
PUTTASWAMY GOWDA

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

whether the Government of Karnataka had sought the permission from the Union Government to release the sugar stocks worth Rs.450 crores to the market lying in various sugar mills; and

(b) if so, the action, if any, taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREEI PRASAD)

(a) & (b) : The Government of Karnataka have made recommendations for release of additional quotas of sugar in favour of various sugar factories located in the State. Additional free-sale quotas have been allocated to the sugar factories of the State of Karnataka from time to time as per the prescribed guidelines.